

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00565/2020

Friday, this the 15th day of January, 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

R.Vijayakumar, aged 49 years
S/o.V.Rajan, Technician III
O/o the Section Engineer, MEMU Shed
Kollam, residing at Aluvila Veedu
Vellalloor P.O, Kilimanoor, Thiruvananthapuram – 695 601
Mobile : 8157946517

(By Advocate Mr.R.Sreeraj)

versus

1. Union of India, represented by the General Manager, Southern Railway, Head Quarters Office, Park Town P.O Chennai – 600 003
2. The Chief Personnel Officer, Southern Railway, Head Quarters Office Park Town P.O, Chennai – 600 003
3. The Divisional Personnel Officer, Southern Railway, Salem Division Salem – 5
4. The Senior Divisional Personnel Officer, Southern Railway Thiruvananthapuram Division, Thiruvananthapuram – 695 014
5. Mahesh Kumar Nampoodiri, Technician III PF No.50600023, O/o the Section Engineer MEMU Shed Southern Railway, Kollam – 691 001
6. B.Sajan, Technician III, PF No.50602664 O/o the Section Engineer MEMU Shed, Southern Railway, Kollam – 691 001

7. Renjith.R, Technician III, PF No.61210560
O/o the Section Engineer MEMU Shed
Southern Railway, Kollam – 691 001Respondents

(By Advocate : Mrs.Girija K.Gopal for R 1-4, M/s.Varkey & Martin for R 6&7)

This application having been heard through video conference on 15th January, 2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

When the matter came up for consideration today, learned counsel for the applicant submits that a memo has been filed for seeking permission to withdraw the Original Application. Permission is granted and the Original Application is dismissed as withdrawn. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

List of Annexures

Annexure A1 - True copy of the office order no.SA/211/ELS/2020 dated 18.11.2020 issued on behalf of the 3rd respondent

Annexure A2 - True copy of the Letter No.P(S)535/VII/TRS/CS/QLN dated 28.12.20211

Annexure A3 - True copy of the oFFICE oRDER nO.14/2012/el/memu (nO.v/p 677/viii/el/memu) DATED 5.3.2012

Annexure A4 - True copy of the Office Order No.29/2013/EL/(MEMU) (No.V/P 535/VIII/EL/MEMU) dated 15.5.2013

Annexure A5 - True copy of the Memorandum No.P(S) 135/VII/MEMU SHED/PGT/VOL.II dated 31.3.2017

Annexure A6 - True copy of the letter no.SA/P.135/VII/ELS/MEMU Shed dated 17.3.2020

Annexure A7 - True copy of the representation dated 24.3.2020 submitted by the applicant

Annexure A8 - True copy of the representation dated 10.9.2020 submitted by the applicant

Annexure A9 - True copy of the representation dated 9.11.2020 submitted by the applicant.

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